

F.No. 01(03)/Roster/CESTAT/2025/Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 28.10.2025

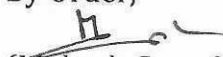
ORDER NO. 194 of 2025

Hon'ble President is pleased to order the sitting commencing from **03.11.2025 to 24.12.2025** for **CESTAT, Bangalore** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 03.11.2025 to 24.12.2025	Dr. D. M. Misra, Hon'ble Member (Judicial) and Mr. Pullela Nageswara Rao, Hon'ble Member (Technical) Mr. P. A. Augustian, Hon'ble Member (Judicial) and Ms. R. Bhagya Devi, Hon'ble Member (Technical)	Customs and Excise Division Bench matters Service Tax Division Bench matters

Note:

1. In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other available Division Bench and the other Member in the Division Bench will hear Single Member cases.
2. Whenever, a Judicial Member of one Division Bench and the Technical Member of the other Division Bench is on leave/tour, the available Judicial Member and Technical Member will form the Division Bench and hear all the Division Bench lists till such time one of the Members rejoins after the leave/tour period.
3. All part heard matters are released for fresh hearing before the regular bench.
4. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Bangalore /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Bangalore /Bar Association, Bangalore /O/o Commissioner, Bangalore /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

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Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 28.10.2025

ORDER NO. 195 of 2025

Hon'ble President is pleased to partially modify the roster order no. 157 of 2025 for CESTAT, New Delhi on **07.11.2025, 14.11.2025 and 21.11.2025** as follows:-

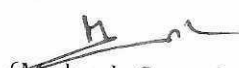
PERIOD	CORAM	WORKS ASSIGNED
On 07.11.2025, 14.11.2025 and 21.11.2025 At 10:30 a.m.	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	CST Appeals

Note:

1. On these dates, the Customs and Excise cases will be taken up by the above Bench after the hearing of CST matters. And Service Tax Division Bench matters will be taken up by Ms. Binu Tamta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical).

2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

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Deputy Registrar